

INSTRUCTIONS FOR SUBMISSION OF APPLICATION FOR
CLAIMING EX-MP PENSION

- (1) Application for claiming pension to be submitted in duplicate.
- (2) Four Passport size photographs of the applicant duly attested by a Gazetted Officer/Member of Parliament/First Class Magistrate on the front side of the Photo, to be attached.
- (3) Bank Account Number, Name of the Nationalised Bank, complete Address of the Branch and seven digit Bank B.S.R code number/IFSC Code number to be mentioned clearly at para 2 of page 2 of the application
- (4) Specimen Signature of the applicant on the prescribed sheet duly attested by a Gazetted Officer/Member of Parliament/First Class Magistrate to be attached.
- (5) In case there is delay in claiming the Pension after retirement from the Membership of Rajya Sabha, an "Undertaking" as to whether any Post/"Office of profit" was held or not, from the date of retirement to the date of application, to be attached.

Duly Filled-in Application be sent to:

The Under Secretary
Members' Salary and Allowances Branch,
Room No.228,
Rajya Sabha Secretariat,
Parliament House Annexe,
Parliament Street,
New Delhi - 110 001.

